

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2393

ANSWERED ON:08.12.2014

INFRASTRUCTURE FOR TRIBAL POPULATION

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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has launched any scheme to improve the infrastructure and human development indices of tribal population in the country including the naxal affected areas;
- (b) if so, the details thereof, State/UT-wise along with the target set and achievement made therein;
- (c) whether the Government is planning to give special attention to tribal people of hilly region; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d): The Ministry of Tribal Affairs administers two Special Area Programmes viz. Programme under Article 275(1) and Special Central Assistance do Tribal Sub-Plan (SCA to TSP) as detailed below:

- i. Special Central Assistance to Tribal Sub-Plan (SCA to TSP) - Funds are provided by this Ministry to the 23 State Governments as an additive to the State Plan for economic development of tribals in the States covering skill development and employment-cum-income generation activities and the infrastructure incidental thereto.
- ii. Grant under Article 275(1) of the Constitution: Under the programme, grant is released to 27 States including the State of Jharkhand having ST population for raising the level of Administration in Scheduled Areas and for the welfare of Scheduled Tribes. Funds are also given for setting up of Eklaya Model Residential Schools (EMRSs).

Details of release of funds and utilization report so far by the State Governments in respect of above two programmes for last three years and current year are at Annexures I & II.

2. In addition to the above programmes, the Ministry has launched a new Scheme called 'Van Bandhu Kalyan Yojana', which aims to develop the backward blocks in the States having Schedule V Areas as model Blocks with visible infrastructural facilities by way of appropriate convergence of available resources with the Central Government and State Governments.

3. Also, two schemes are being implemented, namely 'Construction of Hostels for ST Boys and Girls' and 'Construction of Ashram School for ST Boys and Girls' to provide/improve infrastructure in Tribal Area for welfare of Tribal people. 100% Grant- in-Aid is given for implementation of the said schemes for Girls and naxal affected areas. The details of the schemes along with target set and achievement are at Annexures III & IV.

4. Following schemes are also implemented for welfare of ST people in all over India including hilly region:

- (i) Pre-Matric Scholarship for ST students studying class IX & X.
- (ii) Post Matric Scholarship for ST students.
- (iii) Up-gradation of Merit.
- (iv) Construction of Hostel for ST Boys and Girls.
- (v) Construction of Ashram Schools for ST Boys and Girls
- (vi) Vocational Training in Tribal Areas.
- (vii) Rajiv Gandhi National Fellowship for ST students.
- (viii) National Overseas Scholarship (NOS) for ST students
- (ix) Top Class Scholarship scheme for ST students

The schemes at point

- (i) to
- (v) are centrally sponsored schemes and the fund under the schemes are granted as per demand and proposal of the State Governments. The schemes at point
- (vi) to
- (viii) are central sector scheme and the fund is granted to the beneficiaries as per norms of the schemes.